

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

LOK SABHA
UNSTARRED QUESTION NO. 3834
TO BE ANSWERED ON 21ST DECEMBER, 2021

PERFORMANCE OF KENDRIYA BHANDAR

3834. SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

- (a) whether Kendriya Bhandar having majority share holding of Government did excellent work during demonetization and COVID period and efforts were appreciated by the Government, if so, the details thereof;
- (b) whether Kendriya Bhandar has attained unprecedented growth of 400% during the last three years, if so, the details thereof;
- (c) whether Kendriya Bhandar has played crucial role in Delhi to provide pulses/onions etc. at very low price during crisis, if so, the details thereof;
- (d) whether the Government has decided to promote multi-State Co-operative Societies, if so, whether the Government has plans to restore stationery OM which was applicable till 31.03.2015; and
- (e) whether the Government plans to expand services of Kendriya Bhandar, like Delhi to other cities/States for the benefit of countrymen, if so, the details thereof?

ANSWER

MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (e): Multi State Cooperative Societies, including Kendriya Bhandar, are registered under the provisions of Multi-State Cooperative Societies (MSCS) Act, 2002 and are required to function as per the provisions of MSCS Act, 2002 and Rules made thereunder and it's approved bye-laws. The societies registered under the provisions of said Act are functioning as autonomous cooperative organizations accountable to their members. As per the provisions of Section 49 of the MSCS Act, 2002, the business matters fall under the powers and functions of the Board of the Society. As reported, sales of Kendriya Bhandar as on 31st March, 2018 were Rs. 750.14 crores and Rs. 2911.41 crores as on 31st March, 2021.
